

NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

10

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/237/ (IB)/2017
NAME OF THE PETITIONER(S) : USHA MARTIN LTD
NAME OF THE RESPONDENT(S) : EL FORGE LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

HARSHINI J

Counsel for petitioner

(Signature)

for THIRIAMBAK J KANNAN

ORDER

Mrs. J.Harshini, Counsel for Petitioner present. No representation for the Respondent. Counsel for the Petitioner submitted that she has received information from the other side that they are intending to settle the matter by way of compromise. For making submissions in this regard, the counsel for the Petitioner prayed for time. Put up on 1.9.2017 at 10.30 A.M.

(Signature)
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

(Signature)
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

hv